

ONGC's Expertise Sought by Developing Countries

1813. PROF. RAMKRISHNA MORE : Will the Minister of PETROLEUM be pleased to state :

(a) whether several developing countries have sought ONGC's expertise in their gas and oil exploration ventures; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) and (b). The following countries have sought ONGC's expertise in their activities for exploration and exploitation of hydrocarbons :

Iraq : Reservoir studies of Ainzalah Oil field;

Abu Dhabi : Study of Juraissic sequence and Triassic sequence;

Sri Lanka : Basin evaluation of Gulf of Mannar and Palk Bay Strait;

Seychelles : Marine Seismic Survey in Seychelles waters; and

Malagasy : Training of its nationals in various fields of hydrocarbons.

Steps to check recurrence of tragedies like Bhopal gas leakage

1814. SHRI HUSSAIN DALWAI : SHRI AJIT KUMAR SAHA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the effect of Bhopal tragedy on chemical industrial belts;

(b) whether Union Government have taken any safety measures in such sensitive areas to prevent repetition of such tragedies; and

(c) the steps taken so far to check recurrence of such tragedies in future ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) to (c). All the State Governments have been advised to undertake a thorough review of the existing rules

and regulations under the Factories Act and its implementation, particularly with reference to industries using hazardous operations and processes including highly toxic substances. They have also been requested to set up Task Forces/Study Teams to review the existing safety measures in factories connected with chemicals and hazardous substances. Government have also identified 20 industries causing high pollution and have in respect of these industries prescribed special conditions for site clearance from the environmental angle and installation of appropriate equipments for the prevention and control of pollution.

[Translation]

Scheduled Caste and Scheduled Tribes Employees in Baroda Petro-Chemicals

1815. SHRI C.D. GAMIT : Will the Minister of PETROLEUM be pleased to state :

(a) the number of Class I, II, III and IV employees recruited in the Baroda Petro-Chemicals during the period from 1982 to 1984 and the details thereof;

(b) the number of persons belonging to Scheduled Castes and Scheduled Tribes among them;

(c) the quota reserved for these castes and the number of posts filled in each category so far under the quota ;

(d) the reasons for not completing the quota reserved for the Scheduled Castes and Scheduled Tribes;

(e) the time by which the remaining quota would be completed;

(f) whether any special steps are being taken in this regard; and

(g) if so, the details thereof.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) and (b). For the purpose of implementing reservation orders, the posts have been classified in Groups A, B, C, and D. The information regarding total number of employees recruited by the Indian Petrochemicals Corporation Baroda and SC/ST amongst them